



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : egft-dgft@gov.in , Phone Office : 011-23062777

(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Oct/202526/11

DATED: 12/11/2025

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Oct/202526/11 dated 12/11/2025 of Norms Committee - V for the year 2025-26 was held on 12/11/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAJ KAMAL, Director	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002598AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Mens Suit Set of Three Piece (Jacket + Trouser + Waist Coat) made of Solid Fabric with lining and trims. The firm has not submitted CAD/ Laymarker for items sought for import in sq. mtrs/mtrs, Image and measurement of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/ Laymarker, Image and measurement of each export item. The justification and usage of import item number. 5,6,7,33,34 and 36 to 47 for export item number 1 and import item number 52,53,54,80,81 and 83 to 94 for export item number 2 may be given. The case stands deferred.	

Case No.	2 / NC/5/MEET/Oct/202526/11			
Case Status	Case Approved			
Party Name	AMRIT EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM REVIW00006746AM25			
RA File Number	022404000127 AM17			
Licence No and Date	0210207052/29/09/2016			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No. NC/5/MEET/Mar/202223/33 dated 06/04/2023. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SHIRT 100% COTTON 250 GSM 10%+/-	4000 NOS	FABRIC 100% COTTON 250 GSM 10%+/- WIDTH 1.52 MTRS	10640 SQM

			BUTTON	48000
			NOS	
			THREAD	1400000
			MTR	
2	PANT 100% COTTON 250 GSM 10%+/-	4000 NOS	FABRIC 100% COTTON 250 GSM 10%+/- WIDTH 1.52 MTRS	10640 SQM
			ZIPPER	4000 NOS
			BUTTON	4000 NOS
			THREAD	1400000 MTR
3	OVERALL 100% COTTON 250 GSM 10%+/-	10000 NOS	FABRIC 100% COTTON 250 GSM 10%+/- WIDTH 1.52 MTRS	56400 SQM
			ZIPPER	10000 NOS
			BUTTON	300000 NOS
			THREAD	7000000 MTR
4	OVERALL 100% COTTON 315 GSM 10% +/-	20000 NOS	FABRIC 100% COTTON 315 GSM 10% +/- WIDTH 1.52 MTRS	112800 SQM
			ZIPPER	20000 NOS

BUTTON	560000 NOS
THREAD	7000000 MTR
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	3 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00001348AM25
RA File Number	NA
Licence No and Date	3210078446/10/04/2018

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). But, the firm has indicated the weight of input fabrics and export product as same i.e. 3264 kgs. However, they have changed the quantity of export from 16765 pcs to 11869 pcs. Input quantity in Appendix 4E has been mentioned as 4610.375 and export quantity is not mentioned in Appendix 4E. In application only export quantity is mentioned as 16765 pcs and input quantity not mentioned. We may ask the clarification on this ambiguity and if export quantity is changed, they may submit amendment in license. After amendment, the applicant may submit correct application on portal giving quantity of export and quantity of input in application as well as in TA recommendation page on portal. The issue was deliberated and accordingly based on the deliberation and the recommendation of the technical authority, the committee decided that the firm may be again asked to submit the specific reply against the earlier DL issued:

DL:

1. Please submit the clarification on the above ambiguity and submit the weight of export product and corresponding weight of input in kgs.
2. Firm to submit the flow chart with stagewise wastage.
3. Firm to submit the quantity of input per piece in SQMs.
4. Firm to submit the proper CAD, image of product and measurement chart for each export items.
5. For medium to 2XL size, the chest size is 65 to 72 cms (Which works out to 25.5 to 28 inches hence 5.02 SQM per piece

as per CAD is not correct) Please clarify.

The case stands deferred.

Case No.	4 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	018405000040AM20
RA File Number	039404000033 AM20
Licence No and Date	0310828703/01/05/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PVC COATED POLYESTER FABRIC MINEX 400 X 400 Kn WEIGHT NOT LESS THAN 3.3 KG/SQ METER	24960 SQM	POLYESTER INDUSTRIAL YARN PE 26400 DTEX	41233 KGS
			POLYESTER INDUSTRIAL YARN PE 666 DTEX	2610 KGS
			PVC PASTE RESIN	10433 KGS
			TRIS (CHLOROISOPROPYL) PHOSPHATE (TCPP)	10871.880 KGS
			ZINC BORATE	2171 KGS
			ALUMINIUM HYDROXIDE	10433

				KGS
			DI ISONONYL PLASTICIZER	1043.700 KGS
			CHLORINATED PARAFFIN	4218.29 KGS
			METHYLTIN MERCAPTIDE	173.950 KGS

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	5 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002304AM26
RA File Number	072404000028 AM20
Licence No and Date	0710114903/15/05/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Sep/202324/15 date 21/09/2023 and now; the firm has requested for review of their case, but not provided any justification for higher wastage claimed. The issue was deliberated and accordingly based on the deliberation and the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing alongwith sample(s) of the final product and the raw materials to explain their case.

The case stands deferred.

Case No.	6 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	SUCHETA ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005806AM25

RA File Number	062404000006 AM21			
Licence No and Date	0610039491/14/05/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No. NC/5/MEET/Aug/202425/13 dated 18/09/2024 deleting one item (SHEETS FOR MAKING INSOLE). Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the revised input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BOOT UPPER	30000 PRS	D-RING (T.C.BRASS)	Net to net
			SHEETS FOR MAKING INSOLE (T.C.SYNTHETIC)	0.5 SQF or 0.04645 SQM
			COMPOSITE TOE CAP (T.C.PLASTIC)	Net to net
			IRON RIVET-UPPER (T.C.IRON)	Net +1%
			IRON RIVET-UPPER (T.C.IRON)	Net +1%
			PLASTIC HOOK CLOSED (T.C.PLASTIC)	Net +1%
			PLASTIC HOOK open (T.C.PLASTIC)	Net +1%
			PLASTIC RIVET (T.C.PLASTIC)	Net +1%
			Synthetic Lining Coated With PU (T.C Micro Fiber)(Relevant Thickness)	3.75 Sq. ft per pair
			Synthetic Lining For Making Collar (T.C Micro Fiber)	(0.3484 SQM per pair)

IRON HOOK DOUBLE RIVET
(T.C.IRON)

Net to net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	7 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002513AM26
RA File Number	052404000114 AM21
Licence No and Date	0510414460/22/06/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted CAD for export item number one which is not drafted correctly as the consumption of 4.17 square meter per piece is computed on the basis of three bundles in CAD with 72.86 % efficiency by placing body panels and frills for 6 pieces. The firm has indicated the use of lining fabric made from cotton and belt made of 100% polyester which is made from different fabrics than the shell fabric, but shown in CAD. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing alongwith sample(s) of the final product. The case stands deferred.	

Case No.	8 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005878AM25
RA File Number	32AX04000015 AM22
Licence No and Date	3211002088/09/12/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVE BB 500 BLACK	77000 PRS	AX SUEDE NOVOBUCK -85% POLYESTER, 15% PU KNITTED FABRIC, 190-250 GSM, WIDTH: 137 CMS	2806.650 MTR
			ELASTIC TAPE	50050 MTR
			AX SUEDE LAREDO 85 % POLYESTER, 15 % PU KNITTED FABRIC, 360-410 GSM, WIDTH: 127 CMS	5717.250 MTR
			ARDIDEN MM REC - 87 % POLYESTER ECO 13 % SPANDEX KNITTED FABRIC, 150 GSM, WIDTH: 152 CMS.	3430.350 MTR
			HOGAN MM REC -100 % POLYESTER KNITTED FABRIC, 168 GSM, WIDTH: 178-180 CMS.	3222.450 MTR
			FID_KNIT_3DCK-PER 56 % RECYCLE POLYESTER, 32 % POLYESTER , 12% SPANDEX KNITTED FABRIC, 470 GSM, WIDTH: 137 CMS.	1923.080 MTR
			ELASTIC TAPE	50050 MTR
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	9 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005881AM25
RA File Number	32AX04000016 AM22
Licence No and Date	3211002102/14/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES ROAD C 100	100000 PRS	KNITTED FABRIC - ANDERSON MM, 88% POLYESTER AND 12% SPANDEX KNITTED FABRIC, 223 GSM, WIDTH: 170 CMS	2806.650 MTR
			BASIC LINING - 100 % POLYESTER KNITTED FABRIC, 120 GSM, WIDTH: 152 CMS.	50050 MTR
			LINING FABRIC - ARTIFICIAL PU LEATHER FABRIC - J1F, 87.4% POLYESTER 6.8% COTTON, 5.8% VISCOSE AND C	5717.250 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	10 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	KG KNIT GARMENTSS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00000892AM25
RA File Number	32AX04000080 AM22
Licence No and Date	3211002273/05/01/2022
Norms Committee Decision: The committee considered the case according to the agenda agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant last opportunity for a personal hearing as they have not attended the PH granted earlier. The case stands deferred.	

Case No.	11 / NC/5/MEET/Oct/202526/11																				
Case Status	Case Approved																				
Party Name	SUCHETA ENTERPRISES																				
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025																				
HQ File Number	HQRNORM REVIW00005298AM25																				
RA File Number	06AX04000035 AM22																				
Licence No and Date	0611001034/05/01/2022																				
Norms Committee Decision:																					
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No. NC/5/MEET/Aug/202425/13 dated 18/09/2024 deleting one item (SHEETS FOR MAKING INSOLE) . Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the revised input output norms as under:																					
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>BOOT UPPER</td><td>30000</td><td>D-RING (T.C.BRASS)</td><td>Net to net</td></tr><tr><td></td><td></td><td>PRS</td><td>SHEETS FOR MAKING INSOLE (T.C.SYNTHETIC)</td><td>0.5 SQF or 0.04645 SQM</td></tr><tr><td></td><td></td><td></td><td>COMPOSITE TOE CAP (T.C.PLASTIC)</td><td>Net to net</td></tr></table>		S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	BOOT UPPER	30000	D-RING (T.C.BRASS)	Net to net			PRS	SHEETS FOR MAKING INSOLE (T.C.SYNTHETIC)	0.5 SQF or 0.04645 SQM				COMPOSITE TOE CAP (T.C.PLASTIC)	Net to net
S. No.	Export Item	Qty.	Import Items	Qty. Recommended																	
1	BOOT UPPER	30000	D-RING (T.C.BRASS)	Net to net																	
		PRS	SHEETS FOR MAKING INSOLE (T.C.SYNTHETIC)	0.5 SQF or 0.04645 SQM																	
			COMPOSITE TOE CAP (T.C.PLASTIC)	Net to net																	

IRON RIVET-UPPER (T.C.IRON)	Net +1%
IRON RIVET-UPPER (T.C.IRON)	Net +1%
PLASTIC HOOK CLOSED (T.C.PLASTIC)	Net +1%
PLASTIC HOOK open (T.C.PLASTIC)	Net +1%
PLASTIC RIVET (T.C.PLASTIC)	Net +1%
Synthetic Lining Coated With PU (T.C Micro Fiber)(Relevant Thickness)	3750 SQM
IRON HOOK DOUBLE RIVET (T.C.IRON)	Net to net
Synthetic Lining For Making Collar (T.C Micro Fiber)	2502 SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.	
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	12 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005159AM25
RA File Number	04AX04000104 AM22
Licence No and Date	0411002369/07/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). But, the firm has not submitted the complete information. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to appear for personal hearing alongwith sample(s) of the final product.	
The case stands deferred.	

Case No.	13 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005880AM25
RA File Number	32AX04000123 AM22
Licence No and Date	3211002403/31/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER GLOVE BB 500	35000 PRS	AX SUEDE NOVOBUCK PU 0.6 DDY / 137 CM -85 % POLYESTER, 15 % PU KNITTED FABRIC, 250 GSM, WIDTH: 137 CMS	1275.750 MTR
			AX SUEDE LAREDO+0420 PU 0.75DDY /85 % POLYESTER, 15 % PU KNITTED FABRIC, 410 GSM, WIDTH: 127 CMS	2598.750 MTR
			ARDIDEN MM REC - 87 % POLYESTER ECO 13 % SPANDEX KNITTED FABRIC, 150 GSM, WIDTH: 152 CMS.	1559.250 MTR
			HOGAN MM REC -100 % POLYESTER KNITTED FABRIC, 168 GSM, WIDTH: 180 CMS.	1464.750 MTR
			FID_KNIT_3DCK LJB470 PES /R CN / 137 CM -PER RECYCLE POLYESTER 56 %, POLYESTER 32 %, SPANDEX 12 % KNIT	874.125 MTR

			ELASTIC TAPE	22750 MTR
			E&D GLOVE INSERT LOW RANGE	35000 PRS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	14 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	KTEX NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005305AM25
RA File Number	24AX04000061 AM22
Licence No and Date	2411001322/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the percentage composition of export item number 2.

The case stands deferred.

Case No.	15 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005122AM25
RA File Number	04AX04000115 AM23
Licence No and Date	0411003286/13/05/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

TA Comments: **Export Item 1 Name:** CHILDREN SYNTHETIC BOOT (ARTICLE NO - KIPP LACE UP KG)

Qty: 4100 PAIRS (PRS)

Import items:

S. no;	Item description	UOM	Qty. recommended
1	Synthetic PU Upper(WBPU XFW190117 laminated with TC and twill fabirc Color: 37-113)	SQUARE METER	0.1992 per pair
2	Textile Fur Lining(Warm Fur Lining XY10774A Color : 37-113)	SQUARE METER	0.1626 per pair
3	Textile Fur Socks(Warm Fur Lining XY10774A Color : 37-113)	SQUARE METER	0.028 per pair
4	Back Loop Tape(20 mm Webbing Tape 37-113)	METER	Net +1%
5	Cotton Lace(4 mm Round Glitter Lace - 100 CM (Size : 24- 27) 37-113)	PAIRS	Net +1%
6	Cotton Lace(4 mm Round Glitter Lace - 105 CM (Size : 28- 31) 37-113)	Pairs	Net +1%
7	Cotton Lace(4 mm Round Glitter Lace - 105 CM (Size : 28- 31) 37-113)	Pairs	Net +1%
8	Metal Eyelet(10MM FLAT METAL EYELET 37-113)	PIECES (PCS)	Net +1%
9	Zipper(12 CM EENO ZIPPER with Plastic Stopper at Top (Size 24-28) 37-113)	PIECES (PCS)	Net to net
10	Zipper(14 CM EENO ZIPPER with Plastic Stopper at Top (Size 29-34)	PIECES (PCS)	Net to net

	37-113)		
11	Sole TR(KIPP-BOOT OUTSOLE ART : G1781 Color : 37-113)	PIECES (PCS)	Net to net

Export Item 2a Name: CHILDREN SYNTHETIC SHOES ARTICLE NO - HELENA BASIC BALLERINA KG -

Qty: 16004 PAIRS (PRS)

Import items:

S. no;	Item description	UOM	Qty. recommended
12	Synthetic PU Upper with Textile Lining(XFW190119 WBPU laminated with Canvas and lining SF-TC11076R Black 09- 090)	SQUARE METER	0.081 per pair
13	Synthetic PU Upper back Strap(WBPU XFW190119 ID:7808039 Black 09-090)	SQUARE METER	0.002 per pair
14	Textile Socks with EVA foam(SF-TC11076R laminated with 3mm RB foam Black 09-090/White	SQUARE METER	0.026 per pair
15	Top Line Binding Tape(12.5 mm Woven Gross Grain Tape (Top Line Binding) Black)	METER	Net +1%
16	Back Loop Tape(10 mm Webbing Tape (Back Loop) Black))	METER	Net +1%
17	Elastic(2.2 mm Round Elastic (For Bow) Black)	METER	Net +1%
18	Elastic(12 mm Matte Elastic Black)	METER	Net +1%

Export Item 2b Name: CHILDREN SYNTHETIC SHOES ARTICLE NO - HELENA BASIC BALLERINA KG -

Qty: 5807 PRS

S. no	Item description	UOM	Qty. recommended
19	Synthetic PU Upper with Textile Lining (XFW190119 WBPU laminated with Canvas and lining SF-TC11076R Pink 52-102)	SQUARE METER	0.081 per pair
20	Synthetic PU Upper back Strap(WBPU XFW190119 ID:7808039 Pink 52-102)	SQUARE METER	0.002 per pair
21	Textile Socks with EVA foam(SF-TC11076R laminated with 3mm RB foam (REMADE	SQUARE METER	0.026 per pair
22	Top Line Binding Tape(12.5 mm Woven Gross Grain Tape (Top Line Binding) Color	METER	Net +1%
23	Back Loop Tape(10 mm Webbing Tape (Back Loop) Color : 52-102)	METER	Net +1%
24	Elastic(2.2 mm Round Elastic (For Bow) Color : 52-102)	METER	Net +1%
25	Elastic(12 mm Matte Elastic Color : 52-102)	METER	Net +1%

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	16 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002762AM26
RA File Number	05AX04000718 AM23
Licence No and Date	0511013090/08/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm appeared before committee and explained their cases and asking high wastage of crust leather, in making leather belt. However, since wastage is very high. Accordingly, based on the recommendation of the technical authority, the committee decided to

propose to make a factory visit at IMT Manesar (Haryana) unit to see the actual wastage and other manufacturing process etc.

The case stands deferred.

Case No.	17 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002327AM26
RA File Number	04AX04000443 AM23
Licence No and Date	0411003806/16/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import S.No.	Import Items	Qty. Recommended
1	Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa (Sheep Finished Leathers)	1600000 SQF	1	WETBLUE -PROCESSED SHEEP LEATHER	1840000 SQF
			11	Trupotan Bio-08P- (SYNTAN)	32000 KGS
			4	RETAN KLI (SYNTAN)	
			3	RETAN CB (SYNTAN)	
			2	RETAN GL (SYNTAN)	
			12	Trupotan UPH (SYNTAN)	
			10	Trupotan Bio-03L (SYNTAN)	

			5	RETAN TB (SYNTAN)	
			7	DUVOIL PBS	6000 KGS
			8	Trupol RD	15000
	9		Trupon OSL	KGS	
			6	SYNTEX W2C (SYNTEX W2C) Deleted	(details not given and not mentioned in reply)

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	18 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005905AM25
RA File Number	32AX04000259 AM23
Licence No and Date	3211003662/16/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. The issue was deliberated. Accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please submit the legible copy of CADs identified with input serial number description. The case stands deferred.	

Case No.	19 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025

and Date	
HQ File Number	HQRNORM REVIW00005730AM25
RA File Number	32AX04000311 AM23
Licence No and Date	3211003810/17/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVE BB WOMEN 500 MADE OUT OF IMPORT S.NO.1 - 340 GSM & IMPORT S.NO.2 - 160 GSM	40000 PRS	AX SUEDE STRETCH PU 0.75 DDY BLACK-80% POLYESTER, 20% PU KNITTED FABRIC, 340 GSM, WIDTH: 132 CMS	4160 MTR
			ELASTIC TAPE	6760 MTR
			DARLING MM PAO REC DKT-N06A GREY -84 % RECYEL POLY ,16 % SPANDEX KNITTED FABRIC, 160 GSM, WIDTH: 135 CMS	3640 MTR
			ELASTIC TAPE	6760 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	20 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved

Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005731AM25
RA File Number	32AX04000310 AM23
Licence No and Date	3211003825/18/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES BB 500 MADE OUT OF IMPORT S.NO.1 - 150 GSM & IMPORT S.NO.2 - 250 GSM & IMPORT S.NO.3 - 410 GSM & IMPORT S.NO.4 - 168 GSM & IMPORT S.NO.5 - 470 GSM	100000 PRS	ARDIDEN MM REC ? 87% POLYESTER ECO 13% SPANDEX KNITTED FABRIC, 150 GSM, WIDTH: 152 CMS	5130 MTR
			ELASTIC TAPE	65000 MTR
			AX SUEDE NOVOBUCK PU 0.6 DDY / 137 CM ? 85% POLYESTER 15% PU KNITTED FABRIC 250 GSM, WIDTH-137 CMS	3375 MTR
			AX SUEDE LAREDO+0420 PU 0.75DDY /85% POLYESTER 15% PU KNITTED FABRIC, 410 GSM, WIDTH: 127 CMS	6750 MTR
			HOGAN MM REC -100% POLYESTER KNITTED FABRIC, 168 GSM, WIDTH: 180 CMS	4185 MTR
			FID_KNIT_3DCK LJB470 PES /R CN / 137 CM -PER 56% RECYCLE POLYESTER 32% POLYESTER 12% SPANDEX	2430 MTR

			KNITTED FABRIC, 470 GSM, WIDTH: 137 CMS.	
			ELASTIC TAPE	65000 MTS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	21 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002682AM26
RA File Number	05AX04002410 AM23
Licence No and Date	0511015935/22/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Dec/202223/22 date 05/01/2023 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSERS MFD OF 100% COTTON WOVEN DYED LACE FABRIC GSM 304+/-10% STYLE CP LUZONO BRODERIE	2487 NOS	100% COTTON WOVEN DYED LACE FABRIC WIDTH 44 inch GSM 304 +/- 10%	4297.550 SQM
2	LADIES SHIRT HALF SLEEVE MFD OF 100% COTTON WOVEN DYED LACE FABRIC GSM 304+/-10% STYLE CUEIL BRODERIE	11090 NOS	100% COTTON WOVEN DYED LACE FABRIC WIDTH 41 inch GSM 304 +/- 10%	15437.300 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	22 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005907AM25
RA File Number	32AX04000510 AM23
Licence No and Date	3211004421/17/02/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. The issue was deliberated. Accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD identified with input serial number description. 2. Please submit the legible copy of CADs identified with input serial number description. 3. Some CADs are still not proper, patterns are not identifiable. Please submit the proper CADs image and legible copy of patterns. The case stands deferred.	

Case No.	23 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00006169AM25
RA File Number	05AX04000681 AM24
Licence No and Date	0511019301/12/06/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case was already decided in meeting no. NC/5/MEET/Jan/202324/25 dated 14/02/2024. Now, the firm requested for review the earlier decision of NC by submitting CAD for export items, which is not drafted correctly as the placement of panels in CAD is not as per fabrication style of the garments. The measurement chart is also given for single size only. Accordingly, based on the	

recommendation of the technical authority, the committee decided that the firm may be asked to submit the correct CAD/ Laymarker used for production of the garments and measurement chart for each export item with all size range. Firm may also be asked to submit the justification for higher quantities claimed in their application.

The case stands deferred.

Case No.	24 / NC/5/MEET/Oct/202526/11
Case Status	Case Rejected
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002679AM26
RA File Number	05AX04001228 AM24
Licence No and Date	0511020170/01/08/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202324/14 date 28/08/2023 and now, the firm has requested for review of their case, but firm did not provide the proper justification for higher requirement. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	25 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002347AM26
RA File Number	02AX04000351 AM24
Licence No and Date	0211005100/13/09/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export 26432 parts of car seat covers Sets) and import of 2 different types of fabrics. Firm has submitted 7 CADs with different consumption patterns. The CADs are not labeled with export product and uses of fabric. The quantity as per CAD revealed is not matching with quantity requirement of any import input fabric. There Appendix 4 shows quantity in kgs terms. Therefore, the committee decided that the firm may be asked to submit the following information:

1. Firm may submit the CAD labeled with Export item and input fabric for which it is drafted.
2. It appears that some seat covers are made from one fabric and some are from more than one fabric, so, the requirement of each fabric in each seat cover set may be clearly indicated.

3. Firm to submit the all the documents may be coloured, depicting the difference of the used fabric.
4. Firm has submitted the appendix 4E, which shows the consumption of inputs in Kgs terms. Is the shipping bills are prepared on kgs terms? or sq.mtrs basis?, if export taken place. Please clarify

The case stands deferred.

Case No.	26 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	POTISSIMUS ARROW SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002278AM26
RA File Number	04AX04000578 AM24
Licence No and Date	0411006114/06/10/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. But, the firm has not submitted the complete information. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to indicate the unit of measurement of thickness width of the import items whether it is in MM/Cm or inches
2. Firm to submit the details of microfiber and MM TFRU-41 S like GSM, width and thickness with photographs where it will be used in shoe upper.
3. Firm to submit the photographs with drawing/ design of export item, highlighting the import items in it.
4. Whether WET BLUE will be first converted into finished leather for making shoe upper, indicating type like, it is cow leather or sheep/goat leather.

The case stands deferred.

Case No.	27 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00005805AM25
RA File Number	03AX04004505 AM24
Licence No and Date	0311029839/03/01/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Nov/202425/17 dated 24/12/2024 Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

Export Item 1: Sleeping Bag (Sleeping Bag made from 100% Polyester Dyed Fabric width 66" GSM 125, 100% Polyester

Dyed) Fabric width 66" GSM 125, Poly Organic Cotton PCOBIO 80-20 Width 181CM 260 GSM, Zipper Chain Coil 6MM Dalh Lock 240 CM) Style number: 8810999

Quantity: 29143 PCS

Import Items:

S. No.	Item Description	Qty. Recommended
1.	100% Polyester Dyed Fabric width 66" GSM 125 Net + 2.5%	51827.18 MTR
2.	100% Polyester Dyed Fabric width 66" GSM 125 Net + 2.5%	14935.79 MTR
3.	Poly Organic Cotton PCOBIO 80-20 Width 181CM 260GSM (Net + 2.5%)	7617.25 MTR
4.	Zipper Chain Coil 6MM Dalh Lock 240 CM	Net to net

Export Item 2: Sleeping Bag (Sleeping Bag made from 100% Polyester Dyed Fabric width 66" GSM 125, 100% Polyester Dyed Fabric width 66" GSM 125, Poly Organic Cotton PCOBIO 80-20 Width 181CM 260 GSM, Zipper Chain Coil 6MM Dalh Lock 260 CM) Style number: 8810976

Quantity: 52529 PCS

Import Items:

S. No.	Item Description	Qty. Recommended
5.	100% Polyester Dyed Fabric width 66" GSM 125 (Net + 2.5%)	93416.26 MTR
6.	100 Percent Polyester Dyed Fabric width 66" GSM 125 (Net + 2.5%)	5148.37 MTR
7.	Poly Organic Cotton PCOBIO 80-20 Width 181CM 260GSM (Net + 2.5%)	24605.9 MTR
8.	Zipper Chain Coil 6MM Dalh Lock 260 CM	Net to net

Export Item 3:: Sleeping Bag(Sleeping Bag made from 100% Polyester Dyed Fabric width 66" GSM 125, 100% Polyester Dyed Fabric width 66" GSM 125, Poly Organic Cotton PCOBIO 80-20 Width 181CM 260 GSM, Zipper Chain Coil 6MM Dalh Lock 240 CM) Style number: 8810999

Quantity: 12840 PCS

Import Items:

S. No.	Item Description	Qty. Recommended
9	100% Polyester Dyed Fabric width 66" GSM 125 (Net + 2.5%)	22834.34 MTR
10.	100% Polyester Dyed Fabric width 66" GSM 125 (Net + 2.5%)	6580.5 MTR
11.	Poly Organic Cotton PCOBIO 80-20 Width 181CM 260GSM (Net + 2.5%)	3724.56 MTR
12.	Zipper Chain Coil 6MM Dalh Lock 240 CM	Net to net

Export Item 4:: Sleeping Bag(Sleeping Bag made from 100% Polyester Dyed Fabric width 66" GSM 125, 100% Polyester Dyed Fabric width 66" GSM 125, Poly Organic Cotton PCOBIO 80-20 Width 181CM 260GSM, Zipper Chain Coil 6MM Dalh Lock 260 CM) Style number: 8810976

Quantity: 31360 PCS

Import Items:

S. No.	Item Description	Qty. Recommended
13.	100% Polyester Dyed Fabric width 66" GSM 125 (Net + 2.5%)	55769.84 MTR
14.	100% Polyester Dyed Fabric width 66" GSM 125 (Net + 2.5%)	3073.59 MTR
15.	Poly Organic Cotton PCOBIO 80-20 Width 181CM 260GSM (Net + 2.5%)	14689.91 MTR
16.	Zipper Chain Coil 6MM Dalh Lock 260 CM	Net to net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	28 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	FABRO LEATHER INDUSTRIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025

HQ File Number	HQRNORM REVIW00000444AM26
RA File Number	13AX04000304 AM24
Licence No and Date	1311002518/24/01/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export 26432 parts of car seat covers Sets) and import of 2 different types of fabrics. Firm has submitted 7 CADs with different consumption patterns. The CADs are not labeled with export product and uses of fabric. The quantity as per CAD revealed is not matching with quantity requirement of any import input fabric. There Appendix 4 shows quantity in kgs terms. Therefore, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD should be labeled with Export item and input fabric for which it is drafted. 2. It appears that some seat covers are made from one fabric and some are from more than one fabric, so, the requirement of each fabric in each seat cover set may be clearly indicated. 3. Firm to submit the all the documents may be coloured, depicting the difference of the used fabric. 4. Firm has submitted the appendix 4E shows the consumption in Kgs terms, whether the shipping bills are made on kgs terms or sq.mtrs basis, if export taken place. Please clarify The case stands deferred.	

Case No.	29 / NC/5/MEET/Oct/202526/11			
Case Status	Case Approved			
Party Name	AMRIT EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM REVIW00002340AM26			
RA File Number	02AX04000662 AM24			
Licence No and Date	0211005927/12/02/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	VEST U27-608 MADE OF POLYESTER KNITTED FABRIC	8600 NOS	FABRIC KNITTED POLYESTER	11094 SQM

	GSM 120 10% PLUS MINUS		FABRIC 120 GSM 10% PLUS MINUS WIDTH 1.50 MTRS	
			WOVEN POLYESTER FABRIC 155 GSM 10% PLUS MINUS WIDTH 1.50 MTRS	4128 SQM
			ZIPPER	51600 MTR
			TAPE	27950 MTR
			WEBBING MADE OF POLYESTER	27950 MTR
			BINDING MADE OF POLYESTER	60200 NOS
			FABRIC KINTTED POLYESTER FABRIC 90 GSM 10% PLUS MINUS WIDTH 1.50 MTRS	4300 SQM
2	T-SHIRT U34-601 MADE OF 55% COTTON & 45% POLYESTER KNITTED FABRIC GSM 160 10% PLUS MINUS	4500 NOS	FABRIC KNITTED FABRIC 55% COTTON & 45% POLYESTER 160 GSM 10% PLUS MINUS WIDTH 1.50 MTRS	10320 SQM
			TAPE	18675 MTR
3	T-SHIRT U34-602 MADE OF 55% COTTON & 45% POLYESTER KNITTED FABRIC GSM 160 10% PLUS MINUS	7500 NOS	FABRIC KNITTED FABRIC 55% COTTON & 45% POLYESTER 160 GSM 10% PLUS MINUS WIDTH 1.50 MTRS	20250 SQM

			TAPE	38625 MTR
4	TROUSER MADE OF 64% POLYESTER 34% COTTON 2% SPENDEX FABRIC GSM 245 10% PLUS MINUS	13000 NOS	WOVEN FABRIC 64% POLTESTER 34% COTTON 2% SPENDEX GSM 245 10% PLUS MINUS WIDTH 1.50 MTRS	22620 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	30 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002370AM26
RA File Number	05AX04000229 AM25
Licence No and Date	0511025114/22/04/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BOYS JACKET MFD.OF 52% POLY 48% COTTON WVN DYED FABRIC GSM 200 +/- 10% WITH (BODY) 100%VISCOSE WVN DYED LINING GSM 135+/-10% & (SLEEVE) 100%NYLON WVN DYED LINING GSM 38+/-10% & 46%	1893 NOS	52%POLYESTER 48% COTTON WOVEN DYED FABRIC WIDTH 55 INCH GSM 200 (+/-10%)	2936.043 SQM
			100%VISCOSE WOVEN DYED LINING WIDTH 54 INCH GSM 135(+/-10%)	1408.392 SQM

	ACRYLIC 28% COTTON 19%WOOL 6% NYLON 1% ELASTANE DYED KNIT RIBS (1 COLLAR + 2 CUFF +1 HEM		100% NYLON WOVEN DYED LINING WIDTH 56 INCH GSM 38 (+/-10%)	759.093 SQM
			46% ACRYLIC 28% COTTON 19% WOOL 6% NYLON 1% ELASTANE DYED KNITTED COLLAR RIB (SIZE- 4.5""X21.5""")	1893 PCS
			46% ACRYLIC 28% COTTON 19% WOOL 6% NYLON 1% ELASTANE DYED KNITTED CUFF RIB (SIZE-5.5""X10""")	3786 PCS
			46%ACRYLIC 28% COTTON 19% WOOL 6% NYLON 1% ELASTANE DYED KNITTED HEM RIB (SIZE-5.5""X39""")	1893 PCS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	31 / NC/5/MEET/Oct/202526/11			
Case Status	Case Approved			
Party Name	AVANTI OVERSEAS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM REVIW00000376AM26			
RA File Number	05AX04000941 AM25			
Licence No and Date	0511026300/25/06/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty.

				Recommended
1	Basic WellB Celliant crate mat 60x45cm STYLE NO. AV-202927-S HAVING NET CONTENT OF 204.75 SQM OF RELEVANT FABRIC	1000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	225.225 SQM
2	Basic WellB Celliant crate mat 90x60cm STYLE NO. AV-202927-M HAVING NET CONTENT OF 481.08 SQM OF RELEVANT FABRIC	760 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	529.188 SQM
3	Resploot Sherpa dog bed beige 90cm STYLE NO.AV-202724-L HAVING NET CONTENT OF 168.75 SQM OF RELEVANT FABRIC	225 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	185.625 SQM
4	PET CUSHION WITH PIPING 61 CM X 46 CM X 10 CM SMALL OLIVE GREEN HAVING NET CONTENT OF 73.50 SQM OF RELEVANT FABRIC	200 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	80.850 SQM
5	Pet Cushion With Piping 76 CM X 54 CM X 10 CM MEDIUM OLIVE GREEN HAVING NET CONTENT OF 118.500 SQM OF RELEVANT FABRIC	200 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	130.350 SQM
6	Pet Cushion With Piping 91 CM X 61 CM X 10 CM LARGE OLIVE GREEN HAVING NET CONTENT OF 141.00 SQM OF RELEVANT FABRIC	200 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	155.100 SQM
7	SNUFFLE MAT AVT-4031 HAVING NET CONTENT OF 855.00 SQM OF RELEVANT FABRIC	3000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	940.500 SQM
8	SNUFFLE MAT AVT-4030 HAVING NET CONTENT OF 897.75 SQM OF RELEVANT FABRIC	2850 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	987.525 SQM

9	SNUFFLE MAT AVT-4029 HAVING NET CONTENT OF 441.00 SQM OF RELEVANT FABRIC	1400 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	485.100 SQM
10	SNUFFLE MAT AVT-1814 HAVING NET CONTENT OF 420.00 SQM OF RELEVANT FABRIC	2000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	462 SQM
11	SNUFFLE MAT AVT-1816 HAVING NET CONTENT OF 270.00 SQM OF RELEVANT FABRIC	2000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	297 SQM
12	SNUFFLE MAT AVT-3936 HAVING NET CONTENT OF 630.00 SQM OF RELEVANT FABRIC	2000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	693 SQM
13	SNUFFLE MAT AVT-3937 HAVING NET CONTENT OF 660.00 SQM OF RELEVANT FABRIC	2000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	726 SQM
14	SNUFFLE MAT AVT-3938 HAVING NET CONTENT OF 600.00 SQM OF RELEVANT FABRIC	2000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	660 SQM
15	SNUFFLE MAT AVT-3939 HAVING NET CONTENT OF 690.00 SQM OF RELEVANT FABRIC	2000 NOS	100% POLYESTER DOTTED OXFORD COATED BLACK GSM 131 WIDTH 150 CM	759 SQM
16	JAN 25 Val C&F -LUCKY STYLE NO. AVT-3838 HAVING NET CONTENT OF 21342.75 SQM AND 4075.50 SQM OF RELEVANT FABRIC	65000 NOS	100%POLYESTER FUR DYED 240GSM 165CM LIGHT PINK 14-2710TCX	23477.025 SQM
			100% POLYESTER VALBOA 190GSM 165CM PINK	4483.05 SQM
17	JAN 25 Val C&F - PEACOCK STYLE NO. AVT-3841 HAVING NET CONTENT OF 11759.402 SQM, 1996.880 SQM, 1996.880	67235 NOS	100%POLYESTER FUR DYED 240GSM 165CM PINK 18-2143TCX	12935.342 SQM

	SQM, 166.407 SQM AND 15198.472 SQM OF RELEVANT FABRIC		100%POLYESTER FUR DYED 240GSM 165CM PURPLE 19- 2429TCX	2196.56745 SQM
			100% POLYESTER VALBOA 190 GSM 165CM PINK 14- 2710TCX	2196.56745 SQM
			100% POLYESTER VALBOA 190 GSM 165CM WHITE	183.0472875 SQM
			100% POLYESTER FUR DYED 240 GSM 165 CM LT.PINK 12-2906TCX	16718.318925 SQM
18	JAN 25 Val C&F -ELEPHANT STYLE NO. AVT-3842 HAVING NET CONTENT OF 37188.228 SQM, 6018.012 SQM AND 462.924 SQM OF RELEVANT FABRIC	93520 NOS	100%POLYESTER FUR DYED 240GSM 165CM LT.PINK 12-2906TCX	12935.342 SQM
			100% POLYESTER VALBOA 190 GSM 165CM LT.PINK 12-2906TCX	6619.8132 SQM
			100% POLYESTER VALBOA 190GSM 165CM RED 18- 1763TCX	509.2164 SQM
19	JAN 25 Val C&F -CHANCE STYLE NO. AVT-3837 HAVING NET CONTENT OF 26027.265 SQM, 1228.755 SQM, 446.820 SQM AND 1787.280 SQM OF RELEVANT FABRIC	67700 NOS	DUAL TONE BEIGE FUR 240GSM 165CM	28629.992 SQM
			100% POLYESTER VALBOA 190 GSM 165CM PINK 16- 2125TN	1351.6305 SQM
			100% POLYESTER VALBOA 190 GSM 165CM GREEN18-5624TCX	491.502 SQM
			100% POLYESTER VALBOA GSM: 190 WIDTH 165CM RED	1966.008

			18-1763TCX	SQM
20	S HEART PLSH HAVING NET CONTENT OF 15382.62 SQM OF RELEVANT FABRIC	137100 NOS	100% POLYESTER VALBOA GSM 190 WIDTH 165CM PINK 14-2710TCX	16920.882 SQM
21	PET BED ROUND PLUSH MEDIUM STYLE NO. 43352517 HAVING NET CONTENT OF 2385.00 SQM OF RELEVANT FABRIC	5300 NOS	100% POLYESTER CANTIONIC OXFORD COATED GSM:140 WIDTH: 150 CM	2623.500 SQM
22	PET BED ROUND PLUSH LARGE STYLE NO. 43352524 HAVING NET CONTENT OF 1722.00 SQM OF RELEVANT FABRIC	2870 NOS	100% POLYESTER CANTIONIC OXFORD COATED GSM:140 WIDTH: 150CM	1894.200 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	32 / NC/5/MEET/Oct/202526/11
Case Status	Case Rejected
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002675AM26
RA File Number	03AX04001545 AM25
Licence No and Date	0311035067/01/07/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jul/202425/9 date 31/07/2024 and now; the firm again requested for review with the same documents for per unit of quantity-wise of import and export products. The issue was deliberated and the committee observed that as the firm has applied for fixation of ad-hoc norms for the total quantity of export and import, accordingly, the quantity has been recommended considering the wastages applicable during the abovesaid NC-5 meeting dated 31.07.2024. Hence, as per the recommendation of the technical authority, the committee decided to maintain the status quo in this case.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	33 / NC/5/MEET/Oct/202526/11
Case Status	Case Rejected
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002676AM26
RA File Number	03AX04001770 AM25
Licence No and Date	0311035427/12/07/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jul/202425/9 date 31/07/2024 and now; the firm again requested for review with the same documents for per unit of quantity-wise of import and export products. The issue was deliberated and the committee observed that as the firm has applied for fixation of ad-hoc norms for the total quantity of export and import, accordingly, the quantity has been recommended considering the wastages applicable during the abovesaid NC-5 meeting dated 31.07.2024. Hence, as per the recommendation of the technical authority, the committee decided to maintain the status quo in this case. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	34 / NC/5/MEET/Oct/202526/11			
Case Status	Case Approved			
Party Name	VARDHMAN TEXTILES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM REVIW00005973AM25			
RA File Number	30AX04000396 AM25			
Licence No and Date	3011005956/24/10/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Nov/202425/17 date 24/12/2024 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms as under:				
S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NE 20/2 99.90% COTTON / 0.10%	440000	Viscose Tops with Tracer	459.27

	TRACER COMBED HOSIERY GREY YARN	KGS		KGS
2	NE 32/2 99.90% COTTON / 0.10% TRACER COMBED HOSIERY GREY YARN	220000 KGS	Viscose Tops with Trace	229.64 KGS
3	NE 20/2 99.90% COTTON / 0.10% TRACER COMBED HOSIERY MELANGE YARN	360000 KGS	Viscose Tops with Tracer	414 KGS
4	NE 32/2 99.90% COTTON / 0.10% TRACER COMBED MELANGE YARN	100000 KGS	Viscose Tops with Tracer	115 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	35 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00003104AM26
RA File Number	07AX04001220 AM25
Licence No and Date	0711012692/04/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	YUKON EXTREMES LOOSE FIT INSULATED COAT (MEN), MADE OF 100	30000 NOS	100% Nylon Cordura Coated Woven Fabric Width 57 inches,	138120 SQM

	% NYLON GSM 235,WITH LINING AND POLY WADDING,STYLE No:104460		GSM 235	
			100% Nylon Taffeta Lining Fabric Width 57 inches, GSM 73	97987 SQM
			100% Polyester Fleece Lining Fabric Width 60 inches, GSM 280	5486 SQM
			100% Polyester Tricot Knitted Lining Fabric, Width 62 inches, GSM 201	11339 SQM
			80% Nylon 20% Spandex Knit Jersey Lining Fabric width 60 inches, GSM 160	16459 SQM
			80% Cotton 20% Polyester Bedford Corduroy,Width 60 inches, GSM 356,	3840 SQM
			100% Nylon Woven Dot TPU Laminated Fabric, Width 58 inches, GSM 182	4243 SQM
			100% Polyester wadding width 60 inches, GSM 150	103145 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	36 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002466AM26
RA File Number	02AX04000516 AM25
Licence No and	0211007644/22/11/2024

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-response to DL). The firm intends to export Gents Jacket and image provided is not appears to be a Jacket. The firm has not mentioned the quantity of inputs required and indicated quantity as zero '0' only. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the quantity of inputs in sq. meters and computation of consumption per piece of export item. Further, please clarify the nomenclature of export items (whether it is a wearable jacket). The case stands deferred.	

Case No.	37 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00004568AM25
RA File Number	05AX04003020 AM25
Licence No and Date	0511029420/05/12/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the size of pillow. 2. Whether fabric claimed is for one side or both sides 3. Firm to submit the measurement chart for each export items. 4. Firm to submit the justification for 3.59% waste when only cutting and stitching is only involved in making the pillow. The case stands deferred.	

Case No.	38 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	STAR GLOBAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00004582AM25
RA File Number	05AX04003002 AM25
Licence No and	0511029442/06/12/2024

Date				
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BEACH MATS made from 100% POLYESTER 600 D PRINT FABRIC 90 GSM+-10% (150000 KG MATS TO MADE FROM 153000 KG IMPORTED FABRIC)	150000 KGS	100%POLYESTER 600 D PRINT FABRIC 90 GSM+-10%	153000 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	39 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00004595AM25
RA File Number	03AX04004509 AM25
Licence No and Date	0311039406/06/12/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the dimension of export item with photograph, drawing /design of sleeping bag, high lighting type of fabric used therein, giving indigenous input, if any, in 4 E table with wastage. 2. Three CAD have been given whereas two type of fabric have been asked for, the same is to clarify, giving name of fabric on top of CAD. 3. Firm to submit the complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM/ CAD other details, indicating net quantity and wastage separately.	

The case stands deferred.

Case No.	40 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	BARNET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00004870AM25
RA File Number	03AX04004679 AM25
Licence No and Date	0311039738/18/12/2024

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and noted that as suggested by the technical authority, decision for fixation of ad-hoc norms was not taken by the committee, being import Para Aramid fabric selvedge waste and after sorting out impurities, resorts to blending washing and opening to get Para Aramid fibres. Firm has claimed 25% waste. Accordingly, the committee decided that the matter may expedite with the Textile Commissioner for providing specific technical comments regarding wastages applicable and the usages of the products.

The case stands deferred.

Case No.	41 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	BWF TEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00002358AM26
RA File Number	31AX04000328 AM25
Licence No and Date	3111004203/18/12/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. The bag size is 160 mm x 9000 mm,(In roll form) then how to arrive the 5.36 Sq. mt of Felt used in each bag, without wastage, therefore, to give detail calculation of surface area of Felt in each bag, indicating net content of Felt and wastage, if any.
2. Net Weight of each bag, indicating net content/weight of Felt and net/weight other indigenous items. Weight of 5.36 Sq. meter of Felt, as stated in application, it is used in the one bag.

The case stands deferred.

Case No.	42 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005678AM25
RA File Number	05AX04003648 AM25
Licence No and Date	0511030345/16/01/2025
Norms Committee Decision: The committee considered the case according to the agenda agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	43 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00005679AM25
RA File Number	05AX04003647 AM25
Licence No and Date	0511030346/16/01/2025
Norms Committee Decision: The committee considered the case according to the agenda agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	44 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006021AM25
RA File Number	02AX04000705 AM25

Licence No and Date	0211008073/04/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	TROUSER 92% POLYAMIDE, 8% ELASTANE, RIPSTOP, PD+DWR - 260 GSM	15000 NOS	RELEVANT FABRIC 92% POLYAMIDE, 8% ELASTINE, RIPSTOP, PD-DWR - 260 GSM	45900 SQM
			RELEVANT FABRIC 100% POLYESTER - PD + WR + PU CLEAR COATING - 175GSM	6450 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	45 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006043AM25
RA File Number	05AX04003891 AM25
Licence No and Date	0511030725/06/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 215+/-10% STYLE NO. 100135316 MS, 100212854 MS	1058 NOS	Fabric to be used in the Garment 100% LINEN BLEACHED WOVEN FABRIC GSM 215+/-10%	2962 SQM
2	LADIES TROUSER MADE OF 100% LINEN DYED WOVEN FABRIC GSM 165+/-10% STYLE NO. 100041532 MS	1264 NOS	Fabric to be used in the Garment 100% LINEN DYED WOVEN FABRIC GSM 165+/-10%	3476 SQM
3	LADIES TROUSER MADE OF 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178+/-10% STYLE NO. 100041532MS, 100212856MS	1058 NOS	Fabric to be used in the Garment 100% LINEN UNBLEACHED WOVEN FABRIC GSM 178+/-10%	2962 SQM
4	LADIES TROUSER MADE OF 100% LINEN YARN DYED WOVEN FABRIC GSM 178+/-10% STYLE NO. 100041532MS	620 NOS	Fabric to be used in the Garment 100% LINEN YARN DYED WOVEN FABRIC GSM 178+/-10%	1686 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	46 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SARAN GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006057AM25
RA File Number	32AX04000732 AM25
Licence No and Date	3211008392/06/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to babies garments. Firm has submitted only 4 CADs for 7 products. Firm has not submitted CAD and measurement charts for all 7 products. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm

may be asked to submit CAD and Measurement Charts for all 7 products, clearly identifying the export products with product serial number and 7 CADs identifying each with respective input serial number.

The case stands deferred.

Case No.	47 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006232AM25
RA File Number	05AX04003904 AM25
Licence No and Date	0511030901/14/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Bed Cushion for pets of various sizes. The firm has mentioned the qty of imported fabric in meter terms only by mentioning fabric width from 55 to 63 with huge range, the GSM of fabric is also mentioned 100 to 280 GSM with huge variation. The firm has also not provided CAD/ Laymarker, Image and measurement of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the following information:

1. Firm to submit the size wise quantity if export item to be exported.
2. Exact width and GSM of imported fabric
3. Firm to submit the quantity of import in sq. meter terms and requirement of input fabric/piece in sq. meters for each size of the export item.
4. Firm to submit the CAD/Laymarker, colored Image and measurement sheet of each export item.6/

The case stands deferred.

Case No.	48 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	MIREEN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM REVIW00003717AM26
RA File Number	05AX04003993 AM25
Licence No and Date	0511030978/19/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been

approved in NC Meeting No NC/5/MEET/Jun/202526/4 dated 08/07/2025. However, due to typographical error, the UOM of export quantity was wrongly mentioned in the minutes of the above said meeting.

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SADDLERY ITEMS ACOUSTIC DIAMANTE FLYHOOD	4900	Items Used to make Saddlery Items 80% NYLON 20% SPANDEX FOUR WAY KNITTED FABRIC 210GSM, WIDTH 152CM	980 SQM
		NOS	Items Used to make Saddlery Items 100% POLYESTER NYLEX, (+/- 10% 145 GSM), WIDTH 152 CM	1497.195 SQM
2	SADDLERY ITEMS CLASSIC FLYHOOD AW25	6801	Items Used to make Saddlery Items 80% NYLON 20% SPANDEX FOUR WAY KNITTED FABRIC 210GSM, WIDTH 152CM	1360.200 SQM
		NOS	Items Used to make Saddlery Items 80% NYLON 20% SPANDEX FOUR WAY KNITTED FABRIC, WIDTH 150 CM GSM 190	544.080 SQM
3	SADDLERY ITEMS COTTON SADDLE PAD SU25 - CORE	2342	Items Used to make Saddlery Items WOVEN PIPING	7838.674 MTR
		NOS	Items Used to make Saddlery Items 60% VISCOSE 40% POLYESTER KNITTED FABRIC 250GSM, WIDTH 145CM	3056.310 SQM
4	SADDLERY ITEMS FINESSE PAD AW25	4300	Items Used to make Saddlery Items 100% POLYESTER KNITTED FABRIC 160GSM, WIDTH 162CM	5047.916 SQM
		NOS	Items Used to make Saddlery Items 100% WOVEN DYED POLY SUEDE FABRIC OBTAINED	6815.500 SQM

			FROM HIGH TENACITY POLY YARN 140GSM, WIDTH 150CM	
			Items Used to make Saddlery Items 100% POLYESTER WARP KNITTED AIRMESH FABRIC 320GSM, WIDTH143CM	689.247 SQM
5	SADDLERY ITEMS LUXE FLEECE RUG	1002 NOS	Items Used to make Saddlery Items 100% POLYESTER FLEECE KNITTED FABRIC WEIGHT 280 GSM, WIDTH 220 CM	4641.965 SQM
			Items Used to make Saddlery Items ADJUSTER (METAL FITTING)	6012 NOS
			Items Used to make Saddlery Items O RING (METAL FITTING)	4008 NOS
			Items Used to make Saddlery Items F SURCINGLE (METAL FITTING)	2004 NOS
			Items Used to make Saddlery Items M SURCINGLE (METAL FITTING)	2004 NOS
			Items Used to make Saddlery Items DOG HOOK (METAL FITTING)	4008 NOS
6	SADDLERY ITEMS MERINO HALF LINED NUMNAH	100 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	64 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500 GSM, WIDTH 160 CM, 100 GSM POLYESTER SUEDE LAMINATED	64 SQM

			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM	64 SQM
7	SADDLERY ITEMS MERINO PROSORB 2 POCKET HALF PAD	300 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	192 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM POLYESTER SUEDE LAMINATED	192 SQM
8	SADDLERY ITEMS MERINO PROSORB 3 POCKET HALF PAD	800 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	512 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM POLYESTER SUEDE LAMINATED	512 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM	512 SQM
9	SADDLERY ITEMS MERINO STANDARD HALF PAD	400 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	256 SQM
10	SADDLERY ITEMS MERINO+ ANATOMIC GIRTH COVER	250 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	160 SQM

11	SADDLERY ITEMS NOSE FILTER	3600 NOS	Items Used to make Saddlery Items FIBERGLASS NET FABRIC WIDTH 150 CM, WEIGHT 100GSM HOLE SIZE 1.5MM*1.5MM	5249.880 SQM
12	SADDLERY ITEMS PUISSANCE SUEDE PAD	1700 NOS	Items Used to make Saddlery Items 100% POLYESTER SUEDE FABRIC WIDTH 152 CM WEIGHT 140-150GSM	357 SQM
			Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	510 SQM
			Items Used to make Saddlery Items WOVEN PIPING	5689.900 MTR
13	SADDLERY ITEMS SATIN FLYHOOD - AW25	5501 NOS	Items Used to make Saddlery Items 100% POLYESTER WOVEN DYED SATIN FABRIC 215GSM, WIDTH 150CM	10096.810 SQM
			Items Used to make Saddlery Items RUBBER SEAL LABEL 32*49MM (MATTE SILVER + DAMSON), (MATTE SILVER + JUNIPER, MATTE SILVER + CRANBERRY)	5501 PCS
14	SADDLERY ITEMS SATIN SADDLE PAD - AW25	14900 NOS	Items Used to make Saddlery Items 60% VISCOSE 40% POLYESTER KNITTED FABRIC 250GSM, WIDTH 145CM	19444.500 SQM
			Items Used to make Saddlery Items RUBBER SEAL LABEL 50*80MM (MATTE SILVER+DAMSON),	14900 PCS

			(MATTE SILVER + JUNIPER, MATTE SILVER + CRANBERRY)	
			Items Used to make Saddlery Items WOVEN PIPING	49870.300 MTR
15	SADDLERY ITEMS STABLE BOOTS	650 NOS	Items Used to make Saddlery Items 7MM NEOPRENE RUBBER (1180GSM) LAMINATED BOTH SIDES WITH 100% POLYESTER FABRIC (75GSM) WIDTH - 140CM	100 MTR
16	SADDLERY ITEMS SUEDE SADDLE PAD - AW25	19913 NOS	Items Used to make Saddlery Items 60% VISCOSE 40% POLYESTER KNITTED FABRIC 250GSM, WIDTH 145CM	25986.465 SQM
			Items Used to make Saddlery Items 100% WOVEN DYED POLY SUEDE FABRIC OBTAINED FROM HIGH TENACITY POLY YARN 140GSM, WIDTH 150CM	31562.105 SQM
			Items Used to make Saddlery Items WOVEN PIPING	66648.811 MTR
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	49 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	VGR FOODTECH AGRO PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006346AM25
RA File Number	02AX04000753 AM25
Licence No and Date	0211008185/21/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NON WOVEN FABRICS made on PP Fibre (WITHOUT FILLER)	92 MTS	Polypropylene Granuals	96.6 MTS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	50 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	D'DECOR HOME FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006455AM25
RA File Number	03AX04006002 AM25
Licence No and Date	0311041676/27/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm submitted export product is in meters and width is not given. GSM range is 400-600. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit weight of export product in kgs, manufacturing process flow chart, stagewise wastage with justification and total percentage wastage claimed in making the product. The case stands deferred.	

Case No.	51 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006600AM25
RA File Number	03AX04006185 AM25
Licence No and Date	0311041934/07/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to indicate serial number of Import item with description on top of CAD/CAM and measurement chart etc, for each type of fabric.
2. Firm to complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM /CAD other details, indicating net quantity and wastage separately.
3. Firm to submit the dimension of export item with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E tables with wastage.

The case stands deferred.

Case No.	52 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00006604AM25
RA File Number	05AX04004169 AM25
Licence No and Date	0511031253/07/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/ Laymarker, measurement sheet. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit laymarker or paper pattern along with measurement sheet and image of the export items.

The case stands deferred.

Case No.	53 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00000241AM26
RA File Number	05AX04000047 AM26
Licence No and Date	0511031909/15/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Quilts, of different sizes, cushion covers and canopy. The firm has submitted CADs, which are not legible very poorly scanned, measurement sheet. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit legible CAD along with measurement sheet, image of the export items and application of each input fabric in final product.

The case stands deferred.

Case No.	54 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00000506AM26
RA File Number	03AX04000412 AM26
Licence No and Date	0311043359/29/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the clear picture of CAD indicating serial number of import item with description on top of CAD/CAM and measurement chart etc, for each type of fabric.
2. Firm to submit the complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM /CAD other details, indicating net quantity and wastage separately.
3. Firm to submit the dimension of export item with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E tables with wastage.

The case stands deferred.

Case No.	55 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	NAVKAR TECHTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002289AM26
RA File Number	05AX04001345 AM26
Licence No and Date	0511034075/24/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm has submitted the length of both export products and input material is same but 1% wastage is given in Appendix 4E. Please clarify.
2. Firm has submitted the quantity of export product and input material is in meters. However, width of export product and input material is not given. Firm to submit declare width or GSM of both.

The case stands deferred.

Case No.	56 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SHASAM EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002295AM26
RA File Number	05AX04001430 AM26
Licence No and Date	0511034087/24/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit CAD for both the input fabrics and image and measurement chart of export product.
2. Firm to submit the coloured image, the use of lining may be displayed or explained in text as to where lining fabric is used in the export product.
3. Firm to justify the claim of 5 SQM per piece of shell fabric for making the garment.

The case stands deferred.

Case No.	57 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002299AM26
RA File Number	07AX04000744 AM26
Licence No and Date	0711015167/25/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit legible measurement chart and second pattern sewing skin patterns Length and breadth at Maximum Length or width of the pattern.

The case stands deferred.

Case No.	58 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	EXPO KNITS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002303AM26
RA File Number	32AX04000312 AM26
Licence No and Date	3211009483/25/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm export product is babies set (top+ pant). Export disruption 70% organic cotton 30% polyester knitted rib and Import disruption is 80% organic cotton 20% polyester knitted rib. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the clarification import and export GSM.

The case stands deferred.

Case No.	59 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002310AM26
RA File Number	05AX04001472 AM26
Licence No and Date	0511034097/25/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-GIRLS SKIRT MADE OUT OF 56% COTTON 42% POLYESTER 2% METALLIC YARN DYED WOVEN FABRIC GSM 95 (+/-10%) WIDTH 57 (+/-10%)	2122 NOS	56% COTTON 42% POLYESTER 2% METALLIC YARN DYED WOVEN FABRIC GSM 95 (+/-10%) WIDTH 57 (+/-10%)	3184 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	60 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002324AM26
RA File Number	07AX04000763 AM26
Licence No and Date	0711015177/25/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (Style No.M651) Made of 92% Nylon 8% Spandex Dyed Woven Fabric With DWR Finish GSM 251 And 100% Nylon Dyed Woven Fabric With DWR Finish GSM 370	18995 NOS	92% Nylon 8% Spandex Dyed Woven Fabric With DWR Finish GSM 251	46537.750 SQM
			100% Nylon Dyed Woven Fabric With DWR Finish GSM 370	1709.550 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	61 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002329AM26
RA File Number	30AX04000297 AM26
Licence No and Date	3011007443/28/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	100% Cotton Dyed Yarn Including export under HS Code 52054130 & 52054190	60000 KGS	Cotton Yarn (Grey/Raw White/Ecru)	61200 KGS
			Reactive Dyes (100% Strength)	900 KGS
			Levelling Agent	600 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	62 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002331AM26
RA File Number	05AX04001487 AM26
Licence No and Date	0511034125/28/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	63 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002332AM26
RA File Number	05AX04001488 AM26
Licence No and Date	0511034126/28/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	64 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002333AM26
RA File Number	05AX04001500 AM26
Licence No and Date	0511034124/28/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export	

Girls Skirts and Girls dresses. The firm has not submitted CAD/ Laymarker, measurement sheet. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the Laymarker or paper pattern along with measurement sheet and image of the export items.

The case stands deferred.

Case No.	65 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	JOECE ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002362AM26
RA File Number	10AX04000164 AM26
Licence No and Date	1011003336/29/07/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.	
The case stands deferred.	

Case No.	66 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	JIWANRAM SHEODUTTRAJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002389AM26
RA File Number	02AX04000327 AM26
Licence No and Date	0211009205/30/07/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	
1. Firm to submit Image of the export product and measurement chart. 2. Firm has submitted CAD without any associated details like style number, cutting length, width, number of bundles and CAD efficiency. Firm to submit the proper CADs with style number, cutting length, width, number of bundles and CAD efficiency each export products.	

The case stands deferred.

Case No.	67 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002404AM26
RA File Number	05AX04001484 AM26
Licence No and Date	0511034194/30/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES LEGGINGS MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNIITED FABRIC GSM 375 (+/-10%) STYLE NO. F16745	506 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375(+/-10%)	769 SQM
2	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375 (+/-10%) STYLE NO. H49180	4245 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375(+/-10%)	9552 SQM
3	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375 (+/-10%) STYLE NO. F16787	4152 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375(+/-10%)	9342 SQM
4	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375 (+/-10%) STYLE NO. H63325	1845 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375(+/-10%)	4152 SQM
5	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375 (+/-10%)	938 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375(+/-10%)	2110 SQM

	10%) STYLE NO. W70113			
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	68 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002412AM26
RA File Number	07AX04000807 AM26
Licence No and Date	0711015229/30/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export women long coats and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and second pattern sewing skin patterns length and breadth at maximum Length or width of the pattern. The case stands deferred.	

Case No.	69 / NC/5/MEET/Oct/202526/11			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM APPLY 00002452AM26			
RA File Number	05AX04001549 AM26			
Licence No and Date	0511034252/01/08/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty.

				Recommended
1	NA-GIRLS DRESS MADE OUT OF 100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 65 (+/-10%)	3888 NOS	100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 65 (+/-10%)	12247 SQM
2	BABIES GARMENTS MADE OUT OF 100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 65 (+/-10%)	1202 NOS	100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 65 (+/-10%)	2285 SQM
3	NA-GIRLS DRESS MADE OUT OF 100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 65 (+/-10%)	4248 NOS	100% POLYESTER MESH DYED KNITTED FABRIC GSM 36 (+/-10%) WIDTH 65 (+/-10%)	12532 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	70 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	ARVIND OG NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002456AM26
RA File Number	08AX04000766 AM26
Licence No and Date	0811015765/01/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
---------------	--------------------	-------------	---------------------	-------------------------

1	PPS NEEDLEPUNCH FELT STAPLE FIBER 80% AND MULTIFILAMENT YARN 20%	50000 KGS	RELEVANT MANMADE POLYPHENYLENE SULPHIDE STAPLE FIBER (80% CONSUMPTION)	42000 KGS
			RELEVANT MULTIFILAMENT PTFE YARN (20% CONSUMPTION)	10500 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	71 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	UNOVEL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002499AM26
RA File Number	03AX04002244 AM26
Licence No and Date	0311046249/04/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers Net Content :PP Woven Fabrics (60-220 Gsm)- 1,90,000.00 KGS	200000 KGS	PP Woven Fabrics (60-220 Gsm)	199500 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	72 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002514AM26
RA File Number	05AX04001588 AM26
Licence No and Date	0511034288/05/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the dimension of the bag to export and measurement chart with photograph with drawing design of the bag, highlighting the fabric to use. 2. Firm to submit the calculation of the requirement of fabric based on CAD, indicating net content and wastage separately. 3. Fir to submit the indicate specific indigenous items in Appendix 4E to use in the bag to export. The case stands deferred	

Case No.	73 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	DIBELLA INDIA
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002534AM26
RA File Number	07AX04000845 AM26
Licence No and Date	0711015278/06/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export trousers, top, blazers and Shirts etc. and has not submitted CAD/ Laymarker, measurement sheet. The quantity of inputs is sought in kilograms term, the firm may be advised to provide quantity of inputs in Sq. meter terms. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to laymarker or paper pattern along with measurement sheet and image of the export items. The case stands deferred.	

Case No.	74 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM APPLY 00002537AM26			
RA File Number	05AX04001599 AM26			
Licence No and Date	0511034322/06/08/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Ruffle Blouse Made of 100% Cotton Embroided Fabric GSM 130 (+/- 10%) Style no: 254075423	6000 PCS	Fabric to be used in the Garment 100% Cotton Embroided Fabric GSM 130 (+/-10%)	19800 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	75 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	KESHAV EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002550AM26
RA File Number	33AX04000064 AM26
Licence No and Date	3311002923/07/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit Appendix 4E showing percentage waste claimed. 2. Firm to indicate wastage at each stage of flow chart.	

3. Firm to submitted export product is fleeced but no fleecing process is indicated in flow chart. Whether imported fabric is already fleeced? Please clarify.
4. Firm to submit colour photo/Image of the each export product.

The case stands deferred.

Case No.	76 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002562AM26
RA File Number	05AX04001628 AM26
Licence No and Date	0511034358/07/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 93% POLYESTER 7% SPANDEX KNITTED DYED FABRIC GSM 341 (TOLERANCE +/- 10%)	4000 NOS	93% POLYESTER 7% SPANDEX KNITTED DYED FABRIC GSM 341 (TOLERANCE +/- 10%)	6455.010 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	77 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	CREATIVE IMPRESSION
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002564AM26
RA File Number	05AX04001601 AM26
Licence No and	0511034360/07/08/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export ladies skirt and top and has not submitted CAD/ laymarker, measurement sheet. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the laymarker or paper pattern along with measurement sheet and image of the export items. The case stands deferred.	

Case No.	78 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SKD FINE DECOR
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002566AM26
RA File Number	32AX04000329 AM26
Licence No and Date	3211009567/07/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm has submitted imported inputs are shown 2 but in Appendix 4E only one. Please clarify. 2. Firm to submit CAD, image and measurement chart of pillow shell. 3. Firm to submit the manufacturing flow chart and stagewise percentage waste. 4. Firm to submit the content of each input in export product in kgs. The case stands deferred.	

Case No.	79 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	MECTECH KNITFABS PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002571AM26
RA File Number	05AX04001612 AM26
Licence No and Date	0511034372/08/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for	

fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Babies Dress (made from 85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), GSM = 260 +/- 10%) Style No.: J36-W13-07-026	790 NOS	85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), Width = 63"CW (+/- 1%), GSM = 260 +/- 10%	735 SQM
2	Girls Dress (made from 85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), GSM = 260 +/- 10%) Style No.: J36-W13-07-026	1660 NOS	85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), Width = 63"CW (+/- 1%), GSM = 260 +/- 10%	1959 SQM
3	Babies 2 piece Sweat Top with Vest (made from 85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), GSM = 260 +/- 10%) Style No.: J36-W11-07-027	733 NOS	85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), Width = 63"CW (+/- 1%), GSM = 260 +/- 10%	679 SQM
4	Girls 2 piece Sweat Top with Vest (made from 85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), GSM = 260 +/- 10%) Style No.: J36-W11-07-027	1617 NOS	85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), Width = 63"CW (+/- 1%), GSM = 260 +/- 10%	1898 SQM
5	Babies Trousers (made from 85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), GSM = 260 +/- 10%) Style No.: J36-W12-07-028	787 NOS	85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), Width = 63"CW (+/- 1%), GSM = 260 +/- 10%	733 SQM
6	Girls Trousers (made from 85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), GSM = 260 +/- 10%) Style No.: J36-W12-07-028	1565 NOS	85% Polyester 15% Elastane Knitted Dyed Fabric (SCUBA), Width = 63"CW (+/- 1%), GSM = 260 +/- 10%	1737 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	80 / NC/5/MEET/Oct/202526/11
----------	------------------------------

Case Status	Case Deferred
Party Name	MEHLER ENGINEERED PRODUCTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002596AM26
RA File Number	07AX04000821 AM26
Licence No and Date	0711015303/08/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please submit the manufacture process in detail. 2. Please submit the wastage at each stage of manufacture to justify 6.5 % wastage. The case stands deferred.	

Case No.	81 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	GINNI FILAMENTS LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002597AM26
RA File Number	05AX04001646 AM26
Licence No and Date	0511034377/08/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted 2.5% waste is claimed from non woven spun lace fabric to absorbent dry wipes. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the manufacturing flow chart and stage wise wastage. The case stands deferred.	

Case No.	82 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	PEARL GLOBAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002599AM26
RA File Number	05AX04001655 AM26
Licence No and	0511034390/11/08/2025

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER (100219977MS) MADE OUT FROM 52% LINEN 48% RAYON DYED WOVEN FABRIC GSM 170 (+/-10%) (FIBRE COMPOSITION +/- 3%)	6392 PCS	FABRIC TO BE USED IN GARMENT 52% LINEN 48% RAYON DYED WOVEN FABRIC GSM 170 (+/- 10%) (FIBRE COMPOSITION +/- 3%)	17067 NOS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	83 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	KESHAV EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002608AM26
RA File Number	33AX04000069 AM26
Licence No and Date	3311002936/11/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm has submitted the export product is fleeced but fleecing process is not mentioned in manufacturing flow chart. Please clarify. 2. Firm to submit detailed manufacturing process with relevant images including the image of final product. 3. Firm to submit the stage wise wastage in manufacturing flow chart and total wastage.	

The case stands deferred.

Case No.	84 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002632AM26
RA File Number	03AX04002418 AM26
Licence No and Date	0311046452/12/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the Firm intends to export Tents made from 100% Polyester Dyed fabric and 100% Polyester Mesh fabric alongwith other accessories. The firm has submitted CADs, but it is not clear from cutting plan that where these panels shall be used in Tent. The usage of other accessories are also not indicated. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the usage of each input item in export product by submitting coloured images and justification for wastage claimed for accessories.

The case stands deferred.

Case No.	85 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002653AM26
RA File Number	07AX04000848 AM26
Licence No and Date	0711015328/12/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the Firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit legible measurement chart and second pattern sewing skin patterns length and breadth at maximum length or width of the pattern.

The case stands deferred.

Case No.	86 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM APPLY 00002655AM26			
RA File Number	07AX04000874 AM26			
Licence No and Date	0711015345/12/08/2025			
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shirt (Full Sleeve) (Style No.MQ1444 25108) Made of 98% Cotton 2% Spandex Dyed Woven Fabric With DWR Finish GSM 237	7595 NOS	98% Cotton 2% Spandex Dyed Woven Fabric With DWR Finish GSM 237	24000.200 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	87 / NC/5/MEET/Oct/202526/11			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025			
HQ File Number	HQRNORM APPLY 00002664AM26			
RA File Number	05AX04001666 AM26			
Licence No and Date	0511034442/13/08/2025			
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty.

				Recommended
1	J288-LADIES DRESS MADE OUT OF 55% FLAX (LINEN) 45% VISCOSE YARN DYED WOVEN FABRIC GSM 170 (+/-10%) WIDTH 54 (+/-10%)	10098 NOS	55% FLAX (LINEN) 45% VISCOSE YARN DYED WOVEN FABRIC GSM 170 (+/-10%) WIDTH 54 (+/-10%)	60595 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	88 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002681AM26
RA File Number	05AX04001687 AM26
Licence No and Date	0511034468/13/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OF 51% VISCOSE 49% MODAL WOVEN DYED FABRIC GSM 90(+/-10%) (STYLE-NICOLA)	262 NOS	51%VISCOSE 49%MODAL WOVEN DYED FABRIC WIDTH 54 INCH GSM 90 (+/-10%)	1940 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	89 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002687AM26
RA File Number	07AX04000895 AM26
Licence No and Date	0711015355/13/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Trouser (Style No.WJ1656 25330) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	2998 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	8694 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	90 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002688AM26
RA File Number	07AX04000894 AM26
Licence No and Date	0711015356/13/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Half Sleeve Shirts (Style No.MQ1445 25109) Made of 98% Cotton 2% Spandex Dyed Woven Fabric With DWR Finish GSM 237	10256 NOS	98% Cotton 2% Spandex Dyed Woven Fabric With DWR Finish GSM 237	30973.120 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	91 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002689AM26
RA File Number	07AX04000893 AM26
Licence No and Date	0711015357/13/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Trouser (Style No.WJ1649 25329) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	18576 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	53498.88 SQM
2	Ladies Trouser (Style No.WJ1649 25329) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	2050 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	5801.50 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	92 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002690AM26
RA File Number	07AX04000892 AM26
Licence No and Date	0711015358/13/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has two export products of same style but different fabric. CAD and measurement chart submitted for one product only. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD and measurement chart for both products. The case stands deferred.	

Case No.	93 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	BOX MUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002691AM26
RA File Number	07AX04000862 AM26
Licence No and Date	0711015364/13/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the Photograph with drawing design of each export item (giving Dimension), highlighting the import items in it and end uses of each export item. 2. Firm to submit the process flow chart in short, giving photographs of import item1-7 for export item1 and 10-16 for export item 2 and similarly for photographs of import items for export items 3 and 4. 3. Firm to submit the reason for high wastage (22%) shown for import item 22 -Synthetic knitted fabric - Black RPET 170 G and to submit CAD for the item and to indicate in sq. mter with manufacturing process.	

4. Firm to submit the calculation for the requirement of import items separately for each export item, indicating net content and wastage separately.

The case stands deferred.

Case No.	94 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002694AM26
RA File Number	05AX04001681 AM26
Licence No and Date	0511034481/14/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and has not provided skin patterns/Laymarkers, measurement and Image of garments. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to skin patterns/Laymarkers, measurement and Image of garments. The case stands deferred.	

Case No.	95 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002697AM26
RA File Number	32AX04000332 AM26
Licence No and Date	3211009597/14/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD, image and measurement chart for each export item. 2. Component where trim fabric is used in garment. This may be displayed in coloured image of garment and explained. The case stands deferred.	

Case No.	96 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	SUPREME TREON PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002847AM26
RA File Number	03AX04002537 AM26
Licence No and Date	0311046801/25/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit wastage at each stage of manufacturing to justify 9% wastage. The case stands deferred.	

Case No.	97 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00002906AM26
RA File Number	06AX04000216 AM26
Licence No and Date	0611003881/27/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to export Men / Ladies Riding Breeches. Claimed two fabrics (0.614 and 0.150 SQM) per piece. However, for 1st input as per CAD, the consumption works out to 1.55 SQM per Pc. Please clarify. 2. For the CAD for 2nd input, associated details like, marking length, width , number of bundles and CAD efficiency are not legible. 3. Firm to submit the use of two fabrics may be displayed in coloured image of the garment and explained through text. The case stands deferred.	

Case No.	98 / NC/5/MEET/Oct/202526/11
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00003052AM26
RA File Number	07AX04001012 AM26
Licence No and Date	0711015530/04/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	JUMPSUIT (BABIES) MADE UP OF 55% LINEN 45% RAYON, WOVEN FABRIC, GSM 190 STYLE D76723	6000 NOS	55% LINEN 45% RAYON SOLID WOVEN FABRIC, WIDTH 52 INCHES, GSM 190	10754.730 SQM
2	JUMPSUIT (GIRLS), MADE UP OF 55% LINEN 45% RAYON, WOVEN FABRIC, GSM 190 STYLE D76723	18000 NOS	55% LINEN 45% RAYON SOLID WOVEN FABRIC, WIDTH 52 INCHES, GSM 190	34415.140 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	99 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	WHITE IMPACT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00003220AM26
RA File Number	03AX04002777 AM26
Licence No and Date	0311047312/15/09/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submit CAD for both the input fabrics, coloured image of product displaying use of both input fabrics and the measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD for both the input fabrics, coloured image of product displaying use of both input fabrics and the measurement chart.

The case stands deferred.

Case No.	100 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00003487AM26
RA File Number	04AX04000709 AM26
Licence No and Date	0411010507/30/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. In the application Shou Upper PU lining and in the 4 E Shoe Upper PU lining is indicated: the difference between the two may be given.
2. Firm to submit the reason for using Shou/ Shoe Upper PU lining for the manufacture of CHILDREN SANDAL UPPER and to give photographs with drawing design of each export item highlighting the import item in it.
3. Firm to submit the specification of import items and whether three type of import items are having same specification / type of Shou/ Shoe Upper PU lining

The case stands deferred.

Case No.	101 / NC/5/MEET/Oct/202526/11
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202526/ 11 and 12/11/2025
HQ File Number	HQRNORM APPLY 00003716AM26
RA File Number	06AX04000258 AM26
Licence No and Date	0611003997/13/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the CAD, Image and measurement chart for each export item.
2. Firm has submitted 2 imported input fabrics for making export product mens/ladies jacket but in Appendix 4E only one fabric is given which is bonded knitted fabric which does not match with any of the two imported input fabrics given in the application. Please clarify.
3. Two fabrics, if used in the garment may be displayed in the coloured image of the garment and explained through text.

The case stands deferred.